

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 4499/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the November, 2020.

Sub: **Casual leave.**

Ref:- Letter No. LCG.11/2002-03/244 dtd. 26.11.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.12.2020, has been granted. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sch/-

JT.REGISTRAR (VIGILANCE)

4501

Memo NO.HC.VII-83/1994/ 4500-1A, dated 1.12.2020

Copy forwarded for information to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
R/S